## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

NAME OF THE PETITIONER(S)

NAME OF THE RESPONDENT(S)

**UNDER SECTION** : 397/398

S.No. NAME (IN CAPITAL)

: TCP/156/2016

: Gangotri Textiles Limited

: M/s Jagannath Textile Company Limited & 5 others

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. R. XIDHYAKHANLEAR. ] Counsel for Respondents

2) M.K. PREETHA. 7 Counsel for Petitioners for KSR & CO.

## **ORDER**

Counsels representing both the parties are present. Counsel for respondents prayed for time to file additional counter. Time is enlarged at request. Put up on 20.02.2018.

(S VIJAYARÁGHAVAN) Member (Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

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